

20/4/88

Hon. D.S. Mishra - Am.  
Hon. G.S. Sharma - Jm

None is present for the  
petitioner. Sri K.E. Sinha for the  
respondents is present and  
informs that Sri G.K. Sahni  
formerly appearing on behalf  
of the petitioner has died.

Let a notice ~~for~~ <sup>in</sup> the  
petition be issued  
to the petitioner, fixing  
20/7/88 for hearing.

By  
Am.

Jm,

By

20/7/88

Hon. D.S. Mishra - Am.  
Hon. G.S. Sharma - Jm

None is present for  
the petitioner in spite of  
service of notice. It appears  
that the petitioner is not  
interested in prosecuting his  
case. The case is accordingly  
dismissed in default of  
the petitioner.

By

Am.

By  
Jm.

Notices ~~for~~ <sup>in</sup>  
fixing 20.7.88

OR

In compliance  
of CTS order dtd  
20.4.88. Notices  
were issued  
fixing 20.7.88  
to the applicants.

Notices has  
not been taken  
after service  
Expt. Notice no 2  
Ashwani Kumar  
Goel. with remarks

11 अर ५२ २२५५५  
फाय १२५/५५६ Block  
ने ३२५ नम को कोरे  
नए है अत १५५५

MH  
14.7.88

Done  
26/7/88